

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 193, 194, 195 & 196 of 2012

Dated : 28th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal no. 193 of 2012

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 194 of 2012

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 195 of 2012

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 196 of 2012

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

Odisha Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

ORDER

The learned counsel for the Appellant has filed his Written Submissions in all these Appeals.

The learned counsel for the Respondent No.1 has filed his respective Written Submissions in all these Appeals except Appeal No. 196 of 2012. He is directed to file the Written Submissions in Appeal No. 196 of 2012 on or before 12.03.2013 after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs